

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 17.12.2019

NOTICE

Take notice that the matters of 17.12.2019 in the Chairperson's Court Cause list from S. No-32 onwards will be taken up at 02:15 PM in the Court of Chairperson and the 02:00 PM matters pending before the Hon'ble Chairperson will be taken up thereafter.

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- 1. Notice Board**
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By Order

-sd/-

Registrar